

**Mysore State Legislature (Delegation of Powers) Repeal
Act, 2002**

57 of 2002

[December 17, 2002]

CONTENTS

1. Short title
2. Repeal of Act 23 of 1971

**Mysore State Legislature (Delegation of Powers) Repeal
Act, 2002**

57 of 2002

[December 17, 2002]

An Act to repeal the Mysore State Legislature (Delegation of Powers) Act, 1971 Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

1. Short title :-

This Act may be called the Mysore State Legislature (Delegation of Powers) Repeal Act, 2002.

2. Repeal of Act 23 of 1971 :-

The Mysore State Legislature (Delegation of Powers) Act, 1971 is hereby repealed.